

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1055

ANSWERED ON:30.07.2010

RESTRUCTURED ACCELERATED POWER DEVELOPMENT AND REFORMS PROGRAMME

Venugopal Shri K. C.

Will the Minister of POWER be pleased to state:

(a) the details of the ongoing projects along with the funds released for the purpose under the Restructured Accelerated Power Development and Reforms Programme (R-APDRP) in the country, State-wise;

(b) whether the Government has received any proposal from the State Government of Kerala to include projects under the R-APDRP; and

(c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) : Under Part-A of R-APDRP, so far 1400 projects at the cost of Rs.5288.47 crore have been approved to 29 States/UTs (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Chandigarh, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Puducherry, Punjab, Rajasthan, Sikkim, Tamilnadu, Tripura, Uttarakhand, Uttar Pradesh and West Bengal). This include Part-A SCADA projects worth Rs.150.90 crore for 5 towns of Rajasthan. State wise details of projects sanctioned and loan disbursed under Part-A of R-APDRP are placed at Annex-A.

Under Part-B of R-APDRP, so far 376 projects at the cost of Rs.5111.93 crore have been approved to 9 States (Andhra Pradesh, Gujarat, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Punjab, Rajasthan and Tamil Nadu). State wise details of projects sanctioned and loan disbursed under Part-B of R-APDRP are placed at Annex-B.

(b) & (c) : Yes, Madam. Under Part-A of R-APDRP, 43 projects of Kerala have been sanctioned on 26.11.2009 at an estimated cost of Rs.214.40 crore and loan of Rs.64.31 crore have been disbursed. Details are placed at Annex-C.

Under Part-B of R-APDRP, 11 projects of Kerala have been sanctioned at an estimated cost of Rs.91.24 crore on 02.06.2010. Details are placed at Annex-D.